

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3586
ANSWERED ON:12.12.2002
FLEET OF OFFSHORE SERVICE VESSELS BY ONGC
VILAS BABURAO MUTTEMWAR

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Oil and Natural Gas Corporation Limited is maintaining its own fleet of offshore service vessels;
- (b) if so, the number of vessels owned by ONGC and to what extent the requirement is met by these vessels;
- (c) whether the maintenance of these vessels is putting heavy financial burden on ONGC;
- (d) if so, whether ONGC propose to have a joint venture with a shipping company for the maintenance and operation of not only the vessels owned by ONGC but also to meet its requirement for additional vessels; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR)

- (a) & (b): Oil & Natural Gas Corporation Ltd. (ONGC) owns 32 Offshore Service/Supply Vessels (OSVs), which constitute about 60% of the total fleet deployed for meeting the logistics requirement of ONGC.
- (c): The annual expenditure for maintaining these 32 OSVs is of the order of Rs. 58 crores, representing about 1.35% of the total annual operating expenditure of the Mumbai Region for the year 2001-02, which is considered reasonable.
- (d)&(e): In order to meet its operational requirements, ONGC considers various options on an ongoing basis to improve the efficiency of its operations and reduce expenditure.